

**OCTOBER 2020**  
**COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT**

**Form 1**

**List of cases e-filed/e-mail during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 2****List of cases in which e-payment of Court fees was made during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

**Form 5****List of cases in which Case Management Hearing was held during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL



**Form 7****Summary of Commercial Cases during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	High Court Commercial Appellate	Chennai	68	20	0	88

**OCTOBER 2020**  
**COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT**

<b>Form 1</b>									
<b>List of cases e-filed/e-mail during the month of October 2020</b>									
<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL



**Form 2****List of cases in which e-payment of Court fees was made during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

**Form 5****List of cases in which Case Management Hearing was held during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL



**Form 7****Summary of Commercial Cases during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	Madurai Bench	Madurai	11	0	0	11

**OCTOBER 2020**  
**COMMERCIAL DIVISION OF MADRAS HIGH COURT**

<b>Form 1</b>									
<b>List of cases e-filed/e-mail during the month of October 2020</b>									
<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	Madras High Court	Chennai	CS 282/2020	P1- S.J.Suryah (A.K.A.S.Justin Selvaraj ) Vs. R1-S.S.Chalravarthy R2- Fakrudeen Ali(A.K.Raahul)	1.M/S.Roshan Balasubramanian 2.A.S.Bhargav Nath VS. 1.M/S.AAV Partners	044-28555553	<a href="mailto:abdulhameedattorney@gmail.com">abdulhameedattorney@gmail.com</a>	-	9.10.2020

**Form 2**

**List of cases in which e-payment of Court fees was made during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	Madras High Court	Chennai	CS 252/2020	P1- M/S.Kaleesuvari Refinery Pvt.Ltd., Vs. R1- M/S.V.Manjunatha Agro Tech.Co	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali Vs. 1. M/S.M.S.Bharath 2.K.Premchandar 3.L.Ramprasad	28/09/2020	25/09/2020
2	Madras High Court	Chennai	CS 254/2020	P1-M/S.Apex Laboratories Pvt.Ltd Vs. R1-Axis Life Science	1.M/S.R.Sathish Kumar 2.G.Ramji 3.R.Gopika	03-09-2020	14/09/2020
3	Madras High Court	Chennai	CS 255/2020	P1-T.G.Arumugam Vs. R1-T.G.Hari Gopal R2-T.S.Ganesan	1.M/S.Rajesh Ramanathan 2. A.S.Sri Raman 3.S.Diwakar VS. 1.M/S.C.Daniel 2.Gladys Daniel 3.V.Revathy	15/09/2020	14/09/2020
4	Madras High Court	Chennai	CS 258/2020	P1-E-Merge Tech Global Services (P) Ltd., Vs. R1-M.R.Vidhyasagar R2- Data Solve Analytics Pvt.Ltd.,	1.M/S.Sarvabhauman Associates. 2.S.Prasath 3.K.Akhila 4.R.Advaidh Nelakanttan	02-09-2020	27/09/2020
5	Madras High Court	Chennai	CS 253/2020	P1-M/S.Sun Network Pvt.Ltd., R1-MX Media and Entertainment Pte.Ltd.,	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja Vs. 1. M/S. A.K.Raghavulu 2. A.R.Pradeep	23/09/2020	18/09/2020
6	Madras High Court	Chennai	CS 260/2020	P1-Ghanshyam Hemdev VS. R1-Narne Srinivasa Rao	1.M/S.K.Hari Shankar 2.Srinath Sridevan 3.T.K.Bhaskar	-	-
7	Madras High Court	Chennai	CS 262/2020	P1-M/S.Sree Devi Video Corporation VS. R1-M/S.TKP Pictures R2-M/S.Vijaya Colour Laboratory R3-B.Thenmozhi	1.M/S.K.Hari Shankar 2.Srinath Sridevan 3.T.K.Bhaskar	-	-
8	Madras High Court	Chennai	CS 264/2020	P1-Abirami Mega Mall Pvt.Ltd., Vs. R1-Clap Board Production R2-Vansan Movies R3- YSR Films Pte .Ltd.,	1.M/S. Arun.C.Mohan 2.Vasundhara Arun 3.Brinda Mohan Vs. 1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	01-10-2020	30/09/2020
9	Madras High Court	Chennai	CS 265/2020	P1-Wajilam Exports (Singapore) Pte.Ltd., Vs. R1-Owners and Parties Interested in the Vessel M V Eagle	1.M/S.S.Raghunathan 2.R.Sahana 3.Sharanya Vaidhyanathan Vs. 1.M/S.Deepika Murali 2.Karthik Sundaram 3.Aswini.S	-	-
10	Madras High Court	Chennai	CS 266/2020	P1-Reddy Veeranna Investments Pvt.Ltd., P2-Mr.Reddy Veranna P3-Mrs.Suguna Reddy Vs. R1-IIFL Income Opportunities Fund Series II R2-Beacon Trusteeship Limited., R3-Manyata Developers Private Limited.,	1.M/S.Rohini Ravikumar 2.Mahesh Kumar.S 3.Ayush Agarwala Vs. 1. R.Palaniandavan 2.Arun Karthik Mohan 3.S.Manisha Bohra	07-10-2020	06-10-2020



**Form 2**

**List of cases in which e-payment of Court fees was made during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
11	Madras High Court	Chennai	CS 270/2020	P1-M/S.Thalapakatti Naidu Anandha Vilas Biriyani Hotel Vs. R1-Thalapakattu Biriyani, Kumbakonam.	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	-	-
12	Madras High Court	Chennai	CS 271/2020	P1-M/S.Thalapakatti Naidu Anandha Vilas Biriyani Hotel Vs. R1-Thalapakattu Biriyani, Poonamalle, Ch-56.	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	-	-
13	Madras High Court	Chennai	CS 272/2020	P1-M/S.Thalapakatti Naidu Anandha Vilas Biriyani Hotel Vs. R1-SS Thalapakatti Briyani, Kothanur Post, Bangalore-560077.	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	-	-
14	Madras High Court	Chennai	CS 273/2020	P1-M/S.Thalapakatti Naidu Anandha Vilas Biriyani Hotel Vs. R1-Thalapakattu Biriyani and Fast Food, C.I.T.Nagar, Ch-35	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	-	-
15	Madras High Court	Chennai	CS 275/2020	P1-M/S.Thalapakatti Naidu Anandha Vilas Biriyani Hotel Vs. R1-Thalapakattu Biriyani Poonamalle High Road,Iyyappanthangal, Ch-56.	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	-	-
16	Madras High Court	Chennai	CS 274/2020	P1-Zee Entertainment Enterprises Ltd., Vs. R1-Bharath Sanchar Nigam Ltd., R2-Mahanagar Telephone Nigam Ltd., R3-Bharathi Airtel Ltd., and 39 other Respondents	1.M/S. Arun.C.Mohan 2.Brinda Mohan 3.S.Karthik	07-10-2020	05-10-2020
17	Madras High Court	Chennai	CS 279/2020	P1-ZEE Entertainment Enterprises Ltd., Vs. R1-Bharath Sanchar Nigam Ltd., R2-Mahanagar Telephone Nigam Ltd., R3-Bharathi Airtel Ltd., and 39 other Respondents	1.M/S.Arun. C.Mohan 2.Brinda Mohan 3.S.Karthick	07-10-2020	05-10-2020
18	Madras High Court	Chennai	CS 277/2020	P1-A.D.Padmasingh Issac P2-M/S.AAchi Masala Foods Pvt.Ltd., Vs. R1-K.Periandavar	1.M/S.C.Daniel 2.Gladys Daniel	30/09/2020	22/09/2020
19	Madras High Court	Chennai	CS 278/2020	P1-A.D.Padmasingh Issac P2-M/S.AAchi Masala Foods Pvt.Ltd., Vs. R1-D.Raja Singh	1.M/S.C.Daniel 2.Gladys Daniel	28/09/2020	25/09/2020
20	Madras High Court	Chennai	CS 280/2020	P1-M/S.Kaleesuwari Refinery pvt.ltd., Vs. R1-M/S.Abi and Co.	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	16/09/2020	15/09/2020
21	Madras High	Chennai	CS 282/2020	P1- S.J.Suryah (A.K.A.S.Justin Selvaraj ) Vs. R1-S.S.Chalravarthy R2-Fakrudeen	1.M/S.Roshan Balasubramanian 2.A.S.Bhargav Nath VS. 1.M/S.AAV	-	-

**Form 2****List of cases in which e-payment of Court fees was made during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
	Court			Ali(A.K.Raahul)	Partners		
22	Madras High Court	Chennai	CS 283/2020	P1-M/S.Sun TV Network Ltd., Vs. R1-Aditya Music (INDIA) Pvt.Ltd.,	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja	9789375583	jr.advocateoffice@gmail.com
23	Madras High Court	Chennai	CS 285/2020	P1- M/S.V.N.C.Electrodes VS. R1- M/S.Royal Welding Wires Pvt.Ltd.,	1.M/S.Ram and Rajan Associates., 2.T.K.Ramkumar 3.R.S.Varadarajan	-	-

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	Madras High Court	Chennai	Commercial		Civil Suit	369

**Form 5**

**List of cases in which Case Management Hearing was held during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	Madras High Court	Chennai	CS 12/2016	P1-R.Ayub Khan VS. R1-Lehren Networks Pvt.Ltd., R2-Haider Khazmi and 11 other Respondents	1.M/S.M.V.Swaroop 2.Kruthika Prakash 3. V.Prashanth Kiran VS. 1. M/S.Krishna Ravindran 2.S.Praveen Kumar 3.A.Charles Darwin	21/01/2016	07/10/2020
2	Madras High Court	Chennai	CS 856/2017	P1-M/S.Sun Network Limited VS. R1-M/S.Madurai Krishna Network Pvt.Ltd.,	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja VS. 1.M/S.C.Daniel 2.Gladys Daniel 3.V.Revathy	02-11-2017	07/10/2020
3	Madras High Court	Chennai	CS 915/2017	P1-M/S.Sun TV Network Ltd., VS. R1-M/S.Madurai Krishna Network Pvt.Ltd.,	1.M/S.S.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja VS. 1.M/S.C.Daniel 2.Gladys Daniel 3.V.Revathy	22/11/2017	07/10/2020
4	Madras High Court	Chennai	CS 334/2018	P1-Netsweeper Inc., Vs. R1- Netsweeper Technologies Pvt., R2-C.Gajapathy R3- Haritha Gajapathy R4-Netsweeper Technologies India R5- Jagdeesh Sengodappa R6- Senthamarai Kannan Pradeep Kannan	1.M/S.Fox Mandal & Associates VS. 1.M/S.S.Jayachandran 2.S.Jayaseelan	29/05/2018	07/10/2020
5	Madras High Court	Chennai	CS 613/2018	P1-M/S.Sun Network Limited VS. R1-M/S.Madurai Krishna Network pvt.Ltd.,	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja VS. 1.M/S.C.Daniel 2.Gladys Daniel 3.V.Revathy	03-09-2018	07/10/2020
6	Madras High Court	Chennai	CS 8/2019	P1-M/S.Sun Network Limited VS. R1-M/S.Madurai Krishna Network pvt.Ltd.,	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja VS. 1.M/S.C.Daniel 2.Gladys Daniel 3.V.Revathy	02-01-2019	07/10/2020
7	Madras High Court	Chennai	CS 188/2019	P1-M/S.Sun Network Limited VS. R1-M/S.Madurai Krishna Network pvt.Ltd.,	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja VS. 1.M/S.C.Daniel 2.Gladys Daniel 3.V.Revathy	11-03-2019	07/10/2020
8	Madras High Court	Chennai	CS 822/2013	P1- Unimed Technologies Ltd., P2- Sun Pharmaceutical Industries Vs. R1-Cadila Healthcare Ltd., R2-Zydus Healthcare Ltd.,	1.M/S.Arun.C.Mohan 2.Brinda Mohan 3.S.Suba Shiny VS. 1.M/S.C.Daniel 2.Gladys Daniel	29/11/2013	10-12-2020
9	Madras High Court	Chennai	CS 459/2016	P1- Millenium Detergents and Chemicals Sdn Bhd., P2- T.R.Bhaskar Vs. R1-M/S.Saundarya Associates R2- M.Karunanidhi R3-A.Manivasakam R4- M/S.Wego R5-S.Venkatraj	1.M/S.B.Chandrasekaran 2.Rajkishore Bhagwatsaran Vs. 1.M/S.Ramalingam & Asso 2.M/S.S.P.Prabakaran	21/07/2016	10-12-2020
10	Madras High Court	Chennai	CS 945/2017	P1- IL & FS Financial Serices Ltd., VS. R1- M/S.Ind Bharath Power Gen com R2-M/S.Ind Barath Power Infra Ltd., R3-Raghu Rama Krishna Raju R4- M/S.Tamil Nadu Generation and Distribution	1.M/S.Menon 2.Karthik 3.Mukundan Vs. 1.M/S.V.Viswanathan 2.S.R.Shanmugadoss 3.M/S.R.S.Pandiyaraj	08-02-2017	13/10/2020

**Form 5****List of cases in which Case Management Hearing was held during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				Corpn.Ltd.,			
11	Madras High Court	Chennai	CS 950/2017	P1- M/S.IL & FS Financial Services Ltd., VS. R1- M/S.Ind Barath Thermal Power R2-M/S.Ind Barath Power Infra Ltd., R3-K.Raghu Rama Krishna Raju R4- Mr.K.Bharat R5-M/S.Sriba Seabase Pvt.Ltd., R6-M/S.Tamil Nadu Generation	1.M/S.Menon 2 Karthik 3.Mukundan VS. 1.M/S.AAV Partners 2.A.Abdul Hameed	12-12-2017	13/10/2020
12	Madras High Court	Chennai	CS 381/2019	P1- Bharani Pictures Pvt.Ltd., Vs. R1- Sri Venkateswara Bakthi Channel	1.M/S.P.L.Narayanan 2.R.Vignesh Kumar 3.S.Jerald Lenin Vs. 1.M/S.Arun.C.Mohan 2.Vasundhara Arun 3.Brinda Mohan	24/06/2019	14/10/2020
13	Madras High Court	Chennai	CS 734/2009	P1-M/S.Pyramid Saimira Production Vs. R1- M/S.Sree Raam Films Pvt.Ltd.,	1.Mr.A.Chidambaram Vs. 1.M/S.R.Prasad 2.D.Nagesh Babu 3. R.Ramesh	24/08/2009	16/10/2020

**Form 6**

**Contested commercial cases disposed during the month of October 2020**

<u>Sr. No</u>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)</b>	<b>Date of Decision</b>	<b>Days for disposal</b>	<b>Nature of Disposal (Contested /Settled)</b>	<b>Date of execution of decree</b>	<b>Number of days for execution of decree from date of decision</b>	<b>Act Section</b>
1	Madras High Court	Chennai	CS 600/2019	P1-M/S.Kaleesuvari Refinery Pvt.Ltd., Vs. R1-M/S.Sri Shakthi Refineries Pvt.Ltd.,	1.M/S.Vijayan Subramanian Vs. 1.M/S.Ramasubramanian Raja 2.G.Vikraman 3. Kalpana Mani	03-10-2019	-	05/10/2020	-	Decreed in Terms of MOC	-	-	-
2	Madras High Court	Chennai	CS 741/2014	P1- M/S.Akshaya Pvt.Ltd., Vs. R1-M/S.Hyundai Motor India Ltd.,	1.M/S.Arun.C.Mohan 2.Vasundhara Arun 3. Brinda Mohan VS. 1.M/S.IPN Associates 2.Jacob Kurian 3.Narayana Prasad	13/11/2014	-	07/10/2020	-	Withdrawn Dismissed	-	-	-
3	Madras High Court	Chennai	CS 197/2020	P1-M/S.Apex Laboratories Pvt.Ltd., Vs. R1- Universal Health Sciences R2- Concord Drugs Limited	1.M/S.R.Sathish Kumar 2.G.Ramji 3. Roshini Parakh VS. 1.M/S.V.Sivakumar	26/08/2020	-	08/10/2020	-	Decreed in Terms of MOC	-	-	-
4	Madras High Court	Chennai	CS 700/2010	P1- Sri Krishna Tiles and Potterie VS. R1-Rasika Ranjani Sabha	1.M/S.Rank Associates VS. 1.M/S.M.Aravindan 2.Sri Vidya Aravindan	06-08-2010	-	13/10/2020	-	Withdrawn Dismissed	-	-	-
5	Madras High Court	Chennai	CS 192/2020	P1-M/S.Apex Laboratories Pvt.Ltd., VS. R1- Vensa Pharma	1.M/S.R.Sathish Kumar 2.G.Ramji 3. R.Gopika VS. 1.M/S.V.Sivakumar	24/08/2020	-	13/10/2020	-	Decreed in Terms of MOC	-	-	-
6	Madras	Chennai	CS	P1- Hanudev Investments	1.M/S.Vineet	11-09-2018	-	15/10/2020	-	Dismissed as	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of October 2020**

<u>Sr. No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
	High Court		636/2018	Pvt.Ltd., Vs. R1-Oriental Bank of Commerce R2-JM Financial Asset	Subramani 2.Shyam Gopal Vs. 1.M/S.E.Venkatesh Babu 2.S.Arumugam 3.G.Balakrishnan					Settled out of Court			
7	Madras High Court	Chennai	CS 698/2014	P1-Sree Gokulam Chit and Finance Company Pvt.Ltd., Vs. R1-The Indian Overseas Bank, Anna Salai, Chennai-2 R2- The Branch Manager,Indian Overseas Bank, Koyambedu Branch.	1.M/S.C. Jagadish 2. N.C.Ashok Kumar 3.R.Ramya VS. 1.M/S.D.Sai Kumaran 2.S.John	31/10/2014	-	15/10/2020	-	Decreed with Cost	-	-	-
8	Madras High Court	Chennai	CS 652/2016	P1- P.Shanthi P2-S.Yoga Lakshmi P3- S.Karpagam P4- P.Loganathan P5- Minor.L.Dinesh P6- Minor.L.Yuvaraj VS. R1- D.Dhinakaran R-2 Subash Chand Jain	1.M/S.M.Kempraj 2.N.Ganesh 3.E.Senthil Kumar VS. 1.M/S. B.R.Shankaralingam 2.N.Selvarajan 3.S.Balaji	09-09-2016	-	15/10/2020	-	Decreed	-	-	-
9	Madras High Court	Chennai	CS 198/2017	P1- A.D.Padmasingh Isaac P2-M/S.AAchi Masala Foods Pvt.Ltd., VS. R1-AAchi Ladies Hostel R2-AAchi Chettinad Ladies Hostel	1.M/S.C.Daniel 2. Gladys Daniel VS. 1.M/S.P.Ayya swamy 2.D.Sampath Kumar 3.D.Sathish Kumar	15/03/2017	-	16/10/2020	-	Decreed	-	-	-



**Form 7****Summary of Commercial Cases during the month of October 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	Madras High Court	Chennai	1110	27	9	1128